

DIVISION BENCH  
COURT - I

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/115(KB)2021  
IA(I.B.C)/1468(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>AARTI INTERNATIONAL LIMITED VS SPECTRA FASHIONS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conference/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **19.08.2024**.

**Satyajit Roy**  
Court Officer